- 17. Col. B. L. Taneja, Director General, Indian Council of Medical Research, Ansari Nagar, New Delhi-17—Member
- 18. G. A. Narasimha Rao, Chairman, Central Water and Power Commission. Bikanre House, Shahjahan Road, New Delhi-11—Member.

SMUGGLING OF ANTIQUITIES

*583. SHRI M. K. MOHTA: Will the Minister of EDUCATION be pleased to refer to the reply to Unstarred Question No. 1481 given in the Rajya Sabha on the 22nd December, 1967 and state:

- (a) the measures Government have adopted or propose to adopt to end smuggling of Indian art pieces; and
- (b) whether Government also propose to amend the Antiquities Act of 1947 to plug the loopholes?

THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION (PROF. SHER SINGH): (a) and (b). Export of antiquities is prohibited under the Antiquities (Export Control) Act. 1947. Government are considering various measures to prevent smuggling and exports in contravention of the Act. The State Governments. Customs Auhorities and the Police have been instructed to keep close watch on smuggling and unauthorised export of anti-Suitable amendment of the Act of 1947 is also contemplated.

'DHARNA' BY CENTRAL GOVERNMENT CLERKS

*584. SHRI C. ACHUTHA MENON: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the police have arrested thirteen Central Government Clerks who tried to stage a 'dharna' before his house recently; and
- (b) if so, what is the nature of cases instituted against them?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA): (a) and (b). Thirteen persons including 12 Central Government employees were

arrested in front of the residence of the Home Minister on 2nd August, 1968, for violating the prohibitory orders under section 144 of the Cr. P. C. which were in force in that area. A case under Section 188 of the I.P.C. has been registered against them.

"सॅट्ल रोड फंड"

*585. श्री राम सहाय : क्या परिवहन तथा नौवहन मंत्री यह बताने की कृपा करेंगे कि :

- (क) केन्द्रीय रोड फंड से सहायता देने के सम्बन्ध में क्या सरकार को राज्य सरकारों से कोई योजना प्राप्त हुई है;
- (ख), यदि हां, तो उसका ब्योरा क्या है तथा केन्द्रीय रोड फंड से राज्यों को कितनी रकम दी गई है: और
- (ग) पिछले वर्ष जो सहायता दी गई थी क्या उसका उपयोग प्रोग्राम के अनुसार किया गया?

†[CENTRAL ROAD FUND

*585 SHRI RAM SAHAI: Will the Minister of TRANSPORT AND SHIP-PING be pleased to state:

- (a) whether Government have received any scheme from the State Governments regarding allotment of aid from the Central Road Fund:
- (b) if so, the details thereof and how much amount has been given to the States from the Central Road Fund; and
- (c) whether the amount of aid given in the previous year has been utilised as scheduled?]

परिवहन तथा नौवहन मंत्रालय में उपमंत्री (श्री भक्त दर्शन) ति (क्) और (ख) जी हां, जनवरी, 1967 में भारत सरकार ने राज्य सरकारों और केन्द्रीय क्षेत्रों के शासनों से 22 करोड़ रुपये के अनुमानित राजस्व के अन्तर्गत केन्द्रीय सड़क निधि से वित्तीय सहायता दिये जाने के लिये परियोजनाओं की मांग की थी।

^{†[]} English translation.